

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.12.2021 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 753 of 2021	The State Trading Corporation of India Vs. Ganesh Benzoplast Ltd.	Uday Gupta	Ami Jain Siddhartha Vimal Kirti

For Directions

2.	Comp. App. (AT) (Ins) No. 1441 of 2019	Moolsons Holding Pvt Ltd. Vs. Zenal Construction Pvt Ltd.	Misha	Sameer Kumar
3.	Comp. App. (AT) (Ins) No. 247 of 2020	Rajendra Mulchand Varma & Ors. Vs. Aurangabad Gymkhana Club Pvt Ltd & Ors.	Gaurav Agrawal	Yash Anand
4.	Comp. App. (AT) (Ins) No. 325 of 2020	Raychem RPG Pvt. Ltd. Vs. Anwasha Engineering & Projects Ltd.	Sneha Kumar Kar	
5.	Comp. App. (AT) (Ins) No. 359 of 2020	Rajendra Mulchand Verma & Ors. Vs. K. L. J. Resources Ltd. & Anr.	Gaurav Agrawal	Yash Anand

For Admission (Fresh Case)

6.	Comp. App. (AT) (Ins) No. 912 of 2021	Rajesh Kumar Bhandula & Ors. Vs. Nisus Finance and Investment Managers LLP & Ors.	Soumya Kumar	
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For Admission (After Notice)

7.	Comp. App. (AT) (Ins) No. 135 of 2020	Sushil Kumar Singh Vs. Shalini Chaudhary & Ors.	Anurag Ojha	Sameer Jain Swaralipi Deb Roy R.K. Gupta-R1
8.	Comp. App. (AT) (Ins) No. 873 of 2021	Rolta Defence Technology Systems Pvt. Ltd. Vs. Jayesh Anant Bhusane With	Mahesh Agarwal	

9.	Comp. App. (AT) (Ins) No. 874 of 2021	Rolta Bi & Big Data Analytics Pvt. Ltd. Vs. Rajesh Madhukar Sawant With	Mahesh Agarwal	
10.	Comp. App. (AT) (Ins) No. 875 of 2021	Rolta India Ltd. Vs. Vipin Dayaram Yadav	Mahesh Agarwal	
11.	Comp. App. (AT) No. 239 of 2020	Neeraj Gupta & Anr. Vs. A-1 Equipments (P) Ltd. & Ors.	Sumit K. Batra	Swaralipi Deb Roy Rajeev Kumar Gupta-R1-R3 & R5 Mohit Gulati-R4
12.	Comp. App. (AT) No. 122 of 2021	Ajit Mittal Vs. Rekha Garg & Ors.	Neha Kapoor	Ajay Garg Mahesh Sharma-R1, 3, 5 & 7
13.	Comp. App. (AT) No. 139 of 2021	Hanuman Sharma Vs. Span Excursions Pvt. Ltd.	Abhinav Bhatia	

For Hearing

14.	Comp. App. (AT) No. 155 of 2020 (PH)	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C. Sharma D.N. Sharma Anirudha Agarwalla- R1
15.	Comp. App. (AT) (Ins) No. 593 of 2021	Gaurav Katiyar Resolution Professional of Earthcon Universal Infratech Pvt. Ltd. Vs. Nisus Finance and Investment Managers LLP & Anr. With	Rishabh Jain	Shikhil Suri Nikita Thapar-R1 to R2 Komal Gupta Shikhil Suri Ankit Johri
16.	Comp. App. (AT) (Ins) No. 656 of 2021	Nisus Finance & Investment Managers LLP & Anr. Vs. Gaurav Katiyar With	Shikhil Suri	Rishab Jain
17.	Comp. App. (AT) (Ins) No. 659 of 2021	Rupesh Das & Ors. Vs. Nisus Finance & Investment Through its Director & Ors. With	Dhruv Gupta	Rishab Jain-R3
18.	Comp. App. (AT) (Ins) No. 694 of 2021	Committee of Creditors Through Jawed Ahmad Ansari Vs. Nisus Finance and Investment Managers LLP & Anr. With	Kartik Seth	Shikhil Suri

19.	Comp. App. (AT) (Ins) No. 703 of 2021	Sanskriti Allottee Welfare Association (Reg.) & Ors. Vs. Nisus Finance and Investment Managers LLP With	Dibya Nishant	Shikhil Suri Madhu Suri Nikita Thapar-R1 & R2 Rishanh Jain-R3 Gaurav Katiyar-RP
20.	Comp. App. (AT) (Ins) No. 736 of 2021	Deepak Gupta The AR of Financial Creditors in Class (Home Buyers) Vs. Nisus Finance & Investment Managers LLP & Ors.	Sanjay Khanna	Shikhil Suri Madhu Suri Vinishma Kaul Nikita Thapar
21.	Comp. App. (AT) No. 185 of 2020	Registrar of Companies Vs. Touchstone Holdings Pvt. Ltd.	Kamal Kant Jha	Gurcharan Singh Ashish Aggarwal

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson

**-sd/-
Registrar**